

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA Nos.77/2017 and 139/2017

with

CP No.96 (ND)/2010

RT No.45/Chd/CHD/2016

Rakesh Kumar Gupta & Anr.

.....Petitioners

Versus

M/s G.I.Estates Pvt.Ltd.& Ors.

....Respondents

Present:: Ms.Vandna Gupta, one of the Legal Representative of
deceased petitioner in person.
Mr.Avinash Gupta, Director for G.I. Estates Pvt.Ltd.

The arguing counsel for the petitioners is not available due to some personal difficulty. There is no representation from the Municipal Corporation, Chandigarh. The Assistant Estate Officer of the aforesaid Corporation be directed to appear in person or depute a senior officer of the Municipal Corporation on 20.11.2017.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

October 24, 2017

Subbu